

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6009  
ANSWERED ON:03.05.2013  
ADMISSION IN MEDICAL AND DENTAL COLLEGES  
Singh Shri Bhupendra

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether cases of admission in certain medical and dental colleges through inappropriate means including fake and forged certificates/documents have been reported in the country;
- (b) if so, the details thereof indicating the number of such cases which have come to the notice of the Government during each of the last three years and the current year, State/UT-wise;
- (c) the number of such cases investigated and action taken/proposed by the Government against the offenders; and
- (d) the steps taken/proposed by the Government to prevent such frauds?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) During the last three years and current year, two cases of seeking admission in MBBS course, under 15% All India Quota for the year 2010-11, on production of fake caste certificates in medical college in Jaipur, Rajasthan and Ahmadabad, Gujarat have come to the notice of the Government.

However, no such cases have been reported to Dental Council of India.

(c) The complaints received in respect of medical colleges have been referred to concerned colleges/ State Government/Medical Council of India (MCI) for taking appropriate action.

(d) As per the directions of the Hon'ble Supreme Court, every state has an admission/fee structure committee for monitoring of fee structure and ensuing fair and transparent admission process.